

**CENTRAL ELECTRICITY REGULATORY COMMISSION**

**NEW DELHI**

**Petition No. 25/TT/2011**

Subject : Determination of Transmission charges in respect of Transmission System of Orissa Power Transmission Corporation Limited (OPTCL) Comprising the 220 kV D/C Rourkela - Tarkera - Budhipadar - Korba (Orissa portion) line and associated substation bays with effect from 01.04.2004 to 31.03.2009 for transmission of power from NTPC power stations in Eastern Region (ER) to Western Region (WR).

Date of Hearing : 10.9.2013

Coram : Shri V.S. Verma, Member  
Shri M. Deena Dayalan, Member

Petitioner : Orissa Power Transmission Corporation Limited

Respondents : Madhya Pradesh Power Transmission Corporation Ltd.  
& 6 others

Parties present : Shri R.K. Mehta, Advocate, OPTCL  
Shri Anand K. Ganeshan, Advocate, OPTCL  
Shri Antaryami Upadhyay, Advocate, OPTCL  
Shri G. Umamathy, Advocate, MPPMCL  
Shri Dilip Singh, MPPMCL  
Shri P.J. Jani, GUVNL  
Shri Hitesh Modi, GUVNL

**Record of Proceedings**

The learned counsel for GUVNL submitted that the petitioner has provided the rejoinder in I.A. No.23/2013 only on 9.9.2013 and that they need some more time to go through the rejoinder. He further requested for a short adjournment. The learned counsel for the petitioner did not have any objection in adjourning the matter.



2. The Commission directed to list the petition for hearing on 1.10.2013

By order of the Commission

sd/-  
(T. Rout)  
Chief Legal

